

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 22nd day of **October**, 2018

Present :

**Hon'ble Mr. Rakesh Sagar Jain, Member-J
Hon'ble Mr. Mohd. Jamshed, Member-A**

Original Application No.330/01352/2012

Bhola Nath Sharma **Applicant.**

V E R S U S

Union of India and ors. **Respondents.**

Advocate for the applicant : Shri Shashi Kant Rai

Advocate for the respondents : Shri Avnish Tripathi

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain, Member-J :

List revised. None present for the applicant. Shri Avnish Tripathi, counsel for the respondents is present.

2. Even on the last occasion i.e. on 12.01.2017 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/